## GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

### LOK SABHA UN-STARRED QUESTION NO.3103 TO BE ANSWERED ON THE 06<sup>th</sup>AUGUST, 2021

## DOCTORS ENGAGED DURING COVID PANDEMIC

### **3103.SHRI DEEPAK BAIJ:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of the doctors who have worked as resident doctors in more than two hospitals during the COVID-19 period;

(b) whether the Government has taken into cognizance that a large number of hospitals have been registered during the Corona period; and ;

(c) if so, the details of such hospitals registered during the last two years, State/UT-wise?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

- (a): Health is a State subject. The duties and functions of the Residents doctors are assigned by the concerned State Governments. Therefore, no such information is maintained centrally.
- (b) & (c): Registration of Hospitals is made by the concerned State/UT Government in accordance with the relevant Act / Rules applicable in that State / UT. Therefore, no such information is maintained centrally.